

**Central Administrative Tribunal
Principal Bench**

**OA No.2811/2015
MA No.2122/2018
MA No.2487/2015**

New Delhi, this the 14th day of May, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member**

Shri Amar Jeet Singh Gulati,
Aged about 50 years,
S/o Shri Nirmal Singh,
R/o 850, Sector-9, R.K. Puram,
New Delhi-110022
(Working as Asstt. Research Officer)

...Applicant

(By Advocate : Shri Surinder Kumar Gupta)

Versus

1. Secretary,
Department of Higher Education,
Ministry of Human Resources & Development,
Shastri Bhawan,
New Delhi-110001.
2. Director,
Central Hindi Directorate,
Ministry of Human Resources & Development,
West Block No.7, R.K. Puram,
New Delhi-110066.
3. Secretary,
Department of Personnel & Training,
North Block, New Delhi.
4. Smt. Medha Patwardhan,
Presently working as Asstt. Director,
C/o Director,
Central Hindi Directorate,
Ministry of Human Resources & Development,
West Block No.7, R.K. Puram,
New Delhi-110066.

5. Smt. Sharda Yadav,
 Presently working as Asstt. Director,
 C/o Director,
 Central Hindi Directorate,
 Ministry of Human Resources & Development,
 West Block No.7, R.K. Puram,
 New Delhi-110066.

...Respondents

(By Advocate : Shri Amit Chawla for Shri K.M. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard.

MA No.2487/2015

2. For the reasons stated therein, the MA filed for exemption is allowed.

MA No.2122/2018

3. The MA No.2122/2018 has been filed in OA No.2811/2015 seeking withdrawal of the main OA. In the circumstances, the MA is allowed,

OA No.2811/2015

4. In view of the aforesaid order passed in MA No.2122/2018 the main OA itself is dismissed as withdrawn.

(Nita Chowdhury)
 Member (A)

(V. Ajay Kumar)
 Member (J)

'rk'